

### Credit to Powerloom Weavers' Cooperative Societies

3789. SHRI M. K. KRISHNAN :  
SHRI C. M. STEPHEN :

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether any request to make available credit to the Powerloom Weavers' Cooperative Societies, under the Reserve Bank of India Scheme of Finance, had been received from the Kerala Government; and

(b) if so, the present stage of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) The general question of extending the Reserve Bank Scheme for Handloom Finance to the Powerloom Sector is under consideration.

### Issue of Import Licences for Stainless Steel

3790. SHRI JYOTIRMOY BOSU : Will the Minister of FOREIGN TRADE be pleased to state:

(a) the names, addresses and particulars of the parties who were issued import licences for Stainless Steel as import entitlement for export of Jute during 1970-71 and 1971-72 and the first three months of 1972-73; and

(b) the total value of licence given to each party?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). No import licences for import of stainless steel as import entitlement for export of jute were issued during the years 1970-71, 1971-72 and 1972-73 (so far).

### Rehabilitation of Pong Dam oustees

3791. SHRI ARVIND NETAM : Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Centre has asked the Rajasthan Government to take early steps for rehabilitating those who have been displaced as a result of the con-

struction of the Pong Dam in Himachal Pradesh as requested by the Himachal Government; and

(b) if so, the reaction of the Rajasthan Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b) : Rajasthan Government had already agreed to settle the oustees from Pong Dam in Rajasthan Canal area. Some of the oustees were also settled. Subsequently, however, some divergence of views cropped up between the Rajasthan Government and the Himachal Pradesh Government on the eligibility of oustees to be allotted land in Rajasthan. The differences have now been resolved and it is expected that regular movement of oustees to Rajasthan Canal area will soon be started.

### खजिनों का निर्यात

3792. श्री मूलबन्द डामा : क्या विदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) गत वर्ष देश में निर्यात किये गये प्रत्येक खनिज का मूल्य तथा अन्य व्योरो क्या है;

(ख) क्या खनिजों के निर्यात के लिये सरकार की कोई कूटनीति है और यदि हाँ तो उसकी मुख्य बातें क्या हैं; और

(ग) क्या सरकार का विचार उसमें कुछ परिवर्तन करने का है?

विदेश व्यापार मंत्रालय में उपमंत्री (श्री ए० सी० जार्ज) : (क) एक विवरण संलग्न है।

(ख) जी हाँ। खनिज निर्यात नीति योजना के अनुसार न केवल जापान जैसे बाजारों पर ही ध्यान केन्द्रित करना है, जिनमें भारत को भौगोलिक रूप में लाभ प्राप्त है, अपितु पश्चिम यूरोप पर भी, जहाँ पर भारत अलाभकर स्थिति में है, ध्यान देना है ताकि भविष्य में निर्यातों में सुधार किया जा सके। पड़ोसी देशों में नये बाजारों का पता लगाया जा सके और अन्तिम बात यह है, परन्तु कम महत्वपूर्ण नहीं है, कि अधिकाधिक खनिजों के निर्यात का उत्तरोत्तर मार्ग